

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **28.10.2025** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 537/2025 For Stay IA No. 1511/2025	CK Anantha Subramanian, Promoter & Managing Director, Viprah Technologies Ltd Vs Arul Prasad Senniappan & Anr.	Mr. J Manivannan	
2.	Comp App (AT) (CH) (Ins) No. 538/2025 For Stay IA No. 1516/2025	Lanco Kondapalli Vs MCM Pacific Pte Ltd & Anr.	Mr. Puneet Yadav	Mr. Sameer Kumar For Caveator
3.	Comp App (AT) (CH) (Ins) No. 540/2025 For Stay IA No. 1518/2025	Lanco Kondapalli Power Ltd Vs MCM Pacific Pte Ltd & Anr.	Mr. Puneet Yadav	
4.	Comp App (AT) (CH) (Ins) No. 541/2025 For Stay IA No. 1520/2025	Lanco Kondapalli Power Ltd Vs MCM Pacific Pte Ltd & Anr.	Mr. Puneet Yadav	
5.	Comp App (AT) (CH) (Ins) No. 539/2025 For Stay IA No. 1517/2025	Sethuraman Balasubramanian, Suspended Director of Lakhari Resources Pvt Ltd Vs Unity Small Finance Bank Limited & Anr.	Mr. Akash Balagee	
6.	Comp App (AT) (CH) (Ins) No. 479/2025 For Exemption IA No. 1360/2025 For Stay IA No. 1361/2025 For Additional Docs IA No. 1406/2025	Dr. Badri Prasad Vs TATA Capital Financial Services Ltd & Anr.	Mr. K Pawan Jhabakh	

For Orders

(Requests for adjournment in Item Nos. 7-8 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 134/2023 For Directions IA No. 448/2023, 161, 999 & 1134/2024 For Exemption IA No. 450/2023 To Vacate Stay IA No. 816/2025	Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt Ltd Vs Shapoorji Pallonji and Company Pvt Ltd & 3 Ors WITH	Mr. Chandramouli Prabhakar	Ms. Anusha Peri R1 Ms. Elamathi- R2 Ms. Revathi Manivannan- R3
8.	Comp App (AT) (CH) (Ins) No. 197/2023	Kunnel Engineers & Contractors Pvt Ltd Vs Ozone Projects Pvt Ltd	Mr. Jerin Asher Sojan	Mr. SK Harinarayanan
9.	Comp App (AT) (CH) No. 100/2023 For Stay IA No. 1263/2023	Paul Joseph Vs Bhagyodayam Company, rep by Jinan KR & 4 Ors.	Mr. Ashok B Shenoy	Mr. Philip Mathew R1
10.	Comp App (AT) (CH) No. 45/2025 For Stay IA No. 545/2025 For Interim Relief IA No. 546/2025 For Additional Docs IA No. 864/2025	Annam Srinivas & 4 Ors Vs Narasimha Vara Prasad Anala & 67 Ors. WITH	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1
11.	Comp App (AT) (CH) No. 51/2025 For Stay IA No. 578/2025 Delay in filing Docs. IA No. 821/2025 For Additional Docs IA No. 863/2025	Depur Shiv Shashank Naidu & 3 Ors. Vs Narasimha Vara Prasad Anala & 10 Ors. WITH	Mr. Y Suryanarayana	Mr. CV Shailandran R1
12.	Comp App (AT) (CH) No. 56/2025 For Additional Docs. IA No. 609 & 1127/2025 For Stay IA No. 610/2025	Teegala Sarala Rao Vs Narasimha Vara Prasad Anala & 10 Ors. WITH	Mr. Krishna Dath	Mr. CV Shailandran R1
13.	IA No. 1131 & 1521/2025 (For Additional Docs) in Comp App (AT) (CH) No. 57/2025 For Exemption IA No. 616/2025 For Stay IA No. 617/2025	S. Venkateshwar Reddy & Anr. Vs Narasimha Vara Prasad Anala & 69 Ors. WITH	Ms. Anusha Moturi Ms. Lakshana Viravalli	Mr. CV Shailandran R1

14.	IA No. 1129/2025 (For Additional Docs) in Comp App (AT) (CH) No. 60/2025 For Stay IA No. 639/2025	Sowmya Amuluru & Anr Vs Narasimha Vara Prasad Anala & 11 Ors. WITH	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1
15.	IA No. 1132/2025 (For Additional Docs) in Comp App (AT) (CH) No. 61/2025 For Stay IA No. 640/2025	Lakshmi Narayana Prasad Nunna & Anr. Vs Narasimha Vara Prasad Anala & 10 Ors. WITH	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1
16.	Comp App (AT) (CH) No. 62/2025 Interim Relief IA No. 641/2025 For Stay IA No. 642/2025	A Venkat Reddy (Deceased) & 5 Ors. Vs Narasimha Vara Prasad Anala & 71 Ors. WITH	Mr. Rahul Unnikrishnan	Mr. CV Shailandran R1
17.	IA No. 1240/2025 (For Additional Docs) in Comp App (AT) (CH) No. 63/2025 For Exemption IA No. 644/2025 Interim Relief IA No. 645/2025 For Stay IA No. 646/2025	B. Adinarayana Rao Vs Narasimha Vara Prasad Anala & 71 Ors WITH	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1
18.	IA No.1136/2025 (For Additional Docs) in Comp App (AT) (CH) No. 87/2025 For Stay IA No. 823/2025	Sneha Enterprises Vs Narasimha Vara Prasad Anala & 70 Ors WITH	Ms. Shireen Sethna Baria	Mr. CV Shailandran R1
19.	Comp App (AT) (CH) No. 77/2025 For Direction IA No. 759 & 760/2025	Dandamudi Estates & 2 Ors. Vs Narasimha Vara Prasad Anala & 19 Ors WITH	Ms. Deepika Murali	Mr. K Manivannan For Caveator
20.	Comp App (AT) (CH) No. 82/2025 For Stay IA No. 793/2025	Dream Resorts Vs Narasimha Vara Prasad Anala & 21 Ors WITH	Mr. Bhagvath Krishnan PMN	Ms. Deepika Murali R8 R9 R13
21.	Comp App (AT) (CH) No. 104/2025 For Stay IA No. 1174/2025	LR Subba Reddy & 3 Ors Vs Narasimha Vara Prasad Anala & 18 Ors	Mr. Ramasubramaniam Raja	Ms. Deepika Murali R9 10 R13
22.	IA No. 1300/2025 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 454/2025	Haritham Buyer's Association Vs VN Ajit Kumar & 11 Ors	Mr. K Jayesh Mohankumar Mr. Vimal Vijay	

23.	IA No. 1376/2025 (For Condone delay) in Comp App (AT) (CH) (Ins) No. 484/2025 For Exemption IA No. 1375/2025 For Stay IA No. 1377/2025 (With defects)	Sri Nandi Buildcon (Formerly Sri Nandi Green Solar) Vs Solar Semiconductor Energy Systems (India) Pvt Ltd	Mr. Mayan H Jain	
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For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	IA No. 1522/2025 (For Direction) in Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No. 557/2023 For Stay IA No. 556/2023 To Vacate Stay IA No. 493/2025	Sunbeam Structural Pvt. Ltd. Vs Sachin Srinivas Bhattad, RP of G K Industrial Park Pvt. Ltd & 3 Ors.	Mr. Jayanth Viswanathan, PCS	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan R4

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25.	Comp App (AT) (CH) (Ins) No. 421/2025 For Stay IA No. 1201/2025	State Bank of India Vs ICICI Bank Ltd & 2 Ors	Mr. ML Ganesh	Mr. H Karthik Seshadri R1 R2
26.	Comp App (AT) (CH) (Ins) No. 422/2025 For Stay IA No. 1202/2025	State Bank of India Vs ICICI Bank Ltd & 2 Ors	Mr. ML Ganesh	Mr. H Karthik Seshadri R1 R2
27.	Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Direction IA No. 990/2023, 1138 & 1140/2024 Interim Injunction IA No. 1137/2024	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 13 Ors.	Mr. Bhagavath Krishnan	Mr. T Ravichandran R1 Mr. SR Raghunathan R2 Mr. ML Ganesh- R5
28.	Comp App (AT) (CH) (Ins) No. 166/2024 For Exemption IA No. 440/2024	Rythm Jain Vs Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar

29.	Comp App (AT) (CH) (Ins) No. 177/2024 For Exemption IA No. 484/2024	Rythm Jain Vs Atlantic Spinning & Weaving Mills Ltd. Rep by its Liquidator Sujatha Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
30.	Comp App AT) (CH) (Ins) No. 199/2024	Atlantic Spinning and Weaving Mills Ltd Rep. by its Liquidator Sujata Chattopadhyay Vs Somil K. Ne. Gandhi Proprietor, Sir Cloth Manufacturer Co & 3 Ors. WITH	Mr. VV Sivakumar	Mr. Ankur Goel R1
31.	Comp App (AT) (CH) (Ins) No. 252/2024	Atlantic Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay Vs Rythm Jain & 2 Ors WITH	Mr. VV Sivakumar	
32.	Comp App (AT) (CH) (Ins) No. 466/2024 For Exemption IA No. 1271/2024	Sansar Investment & Finance Company Pvt Ltd Vs Atlantic Spinning and Weaving Mills Ltd Through its Liquidator, Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
33.	Comp App (AT) (CH) (Ins) No. 103/2025 For Exemption IA No. 283 & 284/2025 For Stay IA No. 285/2025	Sansar Investment & Finance Company Pvt Ltd Vs Atlantic Spinning & Weaving Mills Ltd. Through its Liquidator Sujata Chattopadhyay & 2 Ors. WITH	Mr. Ankur Goel	Mr. VV Sivakumar- R1
34.	Comp App (AT) (CH) (Ins) No. 104/2025 For Exemption IA No. 286 & 289/2025 For Stay IA No. 287/2025 For Additional docs IA No. 288/2025	Rythm Jain & Anr. Vs Atlantic Spinning and Weaving Mills Ltd & 2 Ors	Mr. Ankur Goel	Mr. VV Sivakumar- R1
35.	Comp App AT) (CH) (Ins) No. 201/2024	Mallidi Varahagiri Reddy & Anr Vs Smilecare Multispecialty Hospitals India Pvt Ltd & 3 Ors.	Ms. K Subbu Ranga Bharathi	Ms. JVL Bharati R1 R2 Mr. Arvind Rajagopal R4
36.	Comp App (AT) (CH) (Ins) No. 217/2024	Karthik Rukmini Energy Ltd Vs Deepak Maini, Liquidator, Ind Bharat Thermal Power Ltd. & Anr.	Mr. T Ravichandran	Mr. Shashank Agarwal R1

37.	Comp App (AT) (CH) (Ins) No. 218/2024 For Stay IA No. 583/2024	Karthik Rukmini Energy Limited Vs Deepak Maini, Liquidator, Ind Bharat Thermal Power Ltd.	Mr. T Ravichandran	Mr. Shashank Agarwal
38.	Comp App (AT) (CH) (Ins) No. 278/2024	Bharat Heavy Electricals Ltd. Vs Hinduja National Power Corporation Ltd.	Mr. Vinod Kumar	Mr. S Sriraman
39.	Comp App (AT) (CH) (Ins) No. 347/2024 For Stay IA No. 951/2024	Mahendra Kumar Agarwal Vs PTC India Financial Services Ltd. & Anr	Mr. Soayib Qureshi Ms. Elamathi MS	Mr. Devvart Rana R2/IRP
40.	Comp App (AT) (CH) (Ins) No. 415/2024 For Stay IA No. 1133/2024	State Bank of India Stressed Asset Recovery Branch Vs Chandramouli Ramasubramaniam, Liquidator of Effimax Engineers Pvt Ltd	Mr. ML Ganesh	Mr.S Sathiyarayanan
41.	Comp App (AT) (CH) No. 64/2025 To dispense with IA No. 661/2025 For Stay IA No. 662/2025	Kanniah Anandh & 2 Ors Vs Union Of India,through SFIO	Mr. Dhanaram Ramachandran	
42.	Comp App (AT) (CH) (Ins) No. 67/2025	Meja Urja Nigam Pvt Ltd Vs Sutanu Sinha, Liquidator of IVRCL Ltd	Mr. Avinash Krishnan Ravi	Mr. Nithyavendhan K
43.	Comp App (AT) (CH) No. 95/2025 For Additional Docs IA No. 951/2025 For Direction IA No. 952/2025	MVV Nagi Reddy (HUF) Vs Midwest Granite Pvt Ltd & 8 Ors.	Mr. BSV Prakash Kumar	Mr. TK Bhaskar R1 Mr. Y Suryanarayana R2-R5, R7
44.	Comp App (AT) (CH) (Ins) No. 175/2025 For Stay IA No. 464/2025	Axis Bank Ltd Vs Bank Of Baroda & 2 Ors	Mr.S Sathiyarayanan	Mr. NP Vijayakumar R2
45.	Comp App (AT) (CH) (Ins) No. 278/2025 For Exemption IA No. 784/2025 For Additional Docs IA No. 909/2025	Vijaya Kannan & 2 Ors Vs TruPro Insolvency Services LLP & 7 Ors WITH	Mr. Kishore Balasubramanian	
46.	Comp App (AT) (CH) (Ins) No. 279/2025 For Exemption IA No. 785/2025 For Additional Docs IA No. 910/2025	Senthilkumar J& 2 Ors Vs TruPro Insolvency Services LLP & 13 Ors	Mr. Kishore Balasubramanian	Mr. R Sivaraman R1 Mr. Surya Teja SS Nalla R9

47.	Comp App (AT) (CH) (Ins) No. 324/2025 For Additional Docs IA No. 980/2025 For Exemption IA No. 981/2025	Shree Yash Stainless Pvt Ltd Vs Andhra Ferro Alloys Limited	Mr. Nilesh Udernani	Mr. Vishnu Balaji
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
48.	TA (AT) No. 257/2021 (Comp App (AT) (Ins) 30/2021 For Exemption IA No. 71/2021 For Stay IA No. 72/2021)	Acme Chem Ltd & Anr. Vs Grove Ltd. & 3 Ors.	Mr. Ravi Rajagopalan	Ms. Abilasha Sharavath R1 R4 Mr. T Ravichandran R2 Mr. PV Dinesh-R3
49.	TA (AT) No. 58/2021 (Comp App (AT) No. 149/2020 For Stay IA No. 2142/2020) For Exemption IA No. 513/2021 For Direction IA No. 514/2021	Edalodiyil Mirshad & 2 Ors Vs Ashraf Ali Patel & Anr	Mr. Shameem Ahmed	Mr. Alladi Rahul R1
50.	Comp App (AT) (CH) No. 47/2021 For Stay IA No. 552/2021	Glowell Educare Pvt Ltd Vs Joseph Mathew	Mr. Sreejith R Nair	Mr. Shawn Jeff Christopher
51.	Comp App (AT) (CH) (Ins) No. 126/2021 For Interim Injunction IA No. 224/2021	Indus Ind Bank Ltd Vs IVRCL Ltd & Anr	Mr.R Imayavaramban	Mr. Nityavendhan K
52.	Comp App (AT) (CH) (Ins) No. 311/2021	Rheem Matrix Pvt Ltd Vs S12 Microsystems Pvt Ltd	Mr. Ashutosh Kumar Mishra	Mr. S Vivekananda
53.	Comp App (AT) (CH) (Ins) No. 58/2022 For Stay IA No. 116/2022 For Exemption IA No.118/2022 Leave to file IA No. 566/2022	Ashique Ponnamparambath Suspended Director, Platino Classic Motors Pvt Ltd Vs BMW India Pvt Ltd & Anr		Mr. Diwakar Maheshwari- R1
54.	Comp App (AT) (CH) No. 100/2022	CJ Mathew Vs August Builders and Contracts Pvt Ltd & 3 Ors	Mr. Sriram Venkatavaradan	Dr. KS Ravichandran, PCS R1- R4
55.	Comp App (AT) (CH) (Ins) No. 298/2022 For Stay IA No. 617/2022 For Exemption IA No. 618 & 619/2022	Phoenix ARC Pvt Ltd Vs Balakrishnan Venkatachalam, RP of Sovereign Developers & Infrastructure Ltd & Anr WITH	Ms. Abitha Banu	Mr. Prithvi Raj JS R1

56.	Comp App (AT) (CH) (Ins) No. 313/2022 For Exemption IA No. 661 & 662/2022 For Stay IA No. 663/2022	Phoenix ARC Pvt Ltd Vs Balakrishnan Venkatachalam, RP of Sovereign Developers & Infrastructure Ltd & Anr	Ms. Abitha Banu	Mr. Prithvi Raj JS R1
57.	Comp App (AT) (CH) (Ins) No. 81/2023 For Stay IA No. 294/2023	Phoenix ARC Pvt Ltd Vs Cherupushpam Films Pvt Ltd	Ms. Abitha Banu	Mr. Pradeep Joy
58.	Comp App (AT) (CH) No. 13/2024	BRS Health and Research Institute Pvt Ltd Vs Dr. Bavaguthu Raghuram Shetty & 2 Ors	Mr. K Gaurav Kumar	Ms. I. Kalaivani, PCS R1-R3

02.00 PM

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 377/2025	CA V Venkata Sivakumar, Erstwhile Liquidator of The Jeypore Sugar Co. Ltd. Vs S. Hari Karthik Liquidator of The Jeypore Sugar Co. Ltd & 2 Ors	Mr. V Venkata Sivakumar Party-in-person	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	IA No. 1193/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 416/2025 For Exemption IA No. 1192/2025 For Stay IA No. 1194/2025	Byju Raveendran Suspended Director & Promoter of Think and Learn Pvt Ltd Vs Pankaj Srivastava, Erstwhile RP of Think & Learn Pvt Ltd & 5 Ors	Mr. V Shyamohan	Mr. Thriyambak J Kannan R6

For Hearing (Part Head)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 475/2025 For Exemption IA No. 1351/2025 For Stay IA No. 1352/2025	Committee of Creditors of Think and Learn Pvt Ltd Vs Riju Ravindran & 3 Ors	Mr. Mayan H Jain	Mr. V Shyamohan R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 56/2022 For Substituted Service IA No. 1437/2025	Joint Lender Forum Vs S. Siva Sundar & 3 Ors	Mr.S Sathiyararayanan	Mr. S Kumaran-R2 R3 Mr. V Venkata Sivakumar- R4
5.	Comp App (AT) (CH) (Ins) No. 02/2024 For Exemption IA No. 11/2024 For Condone Delay IA No. 12/2024	SEI Tejas Pvt Ltd Vs Novus Green Energy Pvt Ltd	Mr. V Venkata Sivakumar	Mr. Y Suryanarayana
6.	Comp App (AT) (CH) No. 18/2024 For Stay IA No. 313/2024	Jeppiaar Fishing Harbour Muttom Pvt Ltd & Anr. Vs Jeppiaar Sheela & 4 Ors	Mr. Dominic Savio Joseph	Mr. R Swarnavel Mr. S Rajasekar R2 R4

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in